

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 6154**  
TO BE ANSWERED ON 11/04/2017

**Impact of Manja**

6154. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Green Tribunal (NGT) has sought report from Central Pollution Control Board (CPCB) regarding the composition of glass-coated kite strings, popularly called manja and its harmful effects on human health and the environment;
- (b) if so, the details thereof;
- (c) whether NGT has imposed an interim nation-wide ban on the use of manja and if so, the details thereof; and
- (d) the status of implementation of the said ban including the violations that took place and the action taken thereon?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a) & (b) National Green Tribunal (NGT) vide its order dated 1st February, 2017 in OA Nos. 384 and 442 of 2016 has directed Central Pollution Control Board (CPCB) to submit a report as to whether nylon thread of any ply claimed to be bio-degradable is actually so, and to prescribe the standards of tensile strength, thickness and other parameters for manjha used for kite flying. Simultaneous directions have been issued to the manufacturers of threads to provide samples to CPCB for testing purposes.
- (c) & (d) In the above order applicable in the entire country, directions have been issued to impose prohibition on procuring, stocking, sale and use of nylon thread, also called Chinese dhorri or Chinese manjha and other synthetic threads coated with glass and other harmful substances for kite flying. Chief Secretaries of all the States and Administrators of Union Territories have been directed to ensure compliance of the order.

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